

Cause List for Mediation Centre

Date : 10/09/2024

Mediator : Ms. Anju Sharma, Advocate

Case No.: 241/23 Case Id: 2408M06844 Referring Judge : Ms. Shivli Talwar, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
CHHAVI GUPTA Vs. AMAN KAPOOR
Total Days spent : 27

Case No.: 343/21 Case Id: 2409M07390 Referring Judge : Sh. Ashutosh Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM
ASK AUTOMOTIVE LTD Vs. NEERAJ KUMAR
Total Days spent : 6

Case No.: 799/19 Case Id: 2407M05667 Referring Judge : Ms. Aneez Bishnoi, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
PREETI CHAURASIYA & ANR Vs. VIJAY CHAURASIYA & ORS
Total Days spent : 62

Case No.: 1783/22 Case Id: 2409M07391 Referring Judge : Ms. Ravinder Bedi, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
M/S JUST FABRICS Vs. AM WEBSHOP INDIA PVT LTD
Total Days spent : 6

Case No.: 3657/23 Case Id: 2408M06762 Referring Judge : Sh. Rahul Verma, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SUPREET KAUR Vs. BHARAT SOBTI
Total Days spent : 27

Case No.: 613312/16 Case Id: 2409M07491 Referring Judge : Sh. Jiten Mehra, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:30:00 PM
HARBHAJAN SINGH CHAWLA Vs. JASBIR SINGH CHAWLA & ORS
Total Days spent : 6

Case No.: 3578/22 Case Id: 2408M07233 Referring Judge : Ms. Aditi Chaudhary, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 3:00:00 PM
DEEPIKA GUPTA Vs. SAURABH GOEL
Total Days spent : 13

Total : 7

Mediator : Ms. Anshu Priyadarshini, Advocate

Case No.: 18574/18 Case Id: 2406M05121 Referring Judge : Ms. Divya Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
PARASMANI MITTAL Vs. M/S AMBUJ HOTEL & REAL ESTARTE PVT LTD

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Total Days spent : 97

Case No.: 225/22 Case Id: 2407M05380 Referring Judge : Dr. Ruchi Aggarwal Asrani, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:00:00 PM
RAKESH Vs. SUBHASH
Total Days spent : 69

Case No.: 18571/18 Case Id: 2406M05120 Referring Judge : Ms. Divya Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
SHEELA DEVI Vs. M/S AMBUJ HOTEL & REAL ESTARTE PVT LTD
Total Days spent : 97

Case No.: 695/22 Case Id: 2408M06949 Referring Judge : Sh. Anil Kumar Sisodia, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
M/S WONDER PAC Vs. SUNJAY JAIN
Total Days spent : 20

Case No.: 6045/24 Case Id: 2408M06573 Referring Judge : DLSA West, DLSA (West)
Case Type : COMMERCIAL : COMMERCIAL Hearing Time : 12:30:00 PM
BHARAT BHUSHAN Vs. M/S D D PROPERTIES PVT LTD
Total Days spent : 34

Case No.: 3801/22 Case Id: 2407M06366 Referring Judge : Sh. Gaurav Katariya, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S SINGH FINLEASE PVT LTD Vs. SHISHUPAL
Total Days spent : 41

Case No.: 843/24 Case Id: 2408M07181 Referring Judge : Ms. Disha Singh, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
SANDEEP MALHOTRA Vs. DEEPAN HANDA
Total Days spent : 13

Case No.: 14498/18 Case Id: 2409M07505 Referring Judge : Ms. Kirandeep Kaur, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
HDFC BANK LTD Vs. AJAY SHARMA
Total Days spent : 6

Total : 8

Mediator : Ms. Gayatri Aggarwal, Advocate

Case No.: 4807/20 Case Id: 2408M07241 Referring Judge : Ms. Divya Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
PAWAN KUMAR AGARWAL Vs. RAJESH PODDAR

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Date : 10/09/2024

Total Days spent : 13

Case No.: 5/24 Case Id: 2408M07183 Referring Judge : Sh. Hem Raj, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:00:00 PM
ZEBBA BEG Vs. SAWATANTRA DEVI

Total Days spent : 13

Case No.: 4806/20 Case Id: 2408M07240 Referring Judge : Ms. Divya Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
PAWAN KUMAR AGARWAL Vs. RAJESH PODDAR

Total Days spent : 13

Case No.: 668/24 Case Id: 2407M06289 Referring Judge : Sh. Mukesh Kumar Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 1:00:00 PM
HAMDARD NATIONAL FOUNDATION INDIA & ANR Vs. AL HAMDARD FOUNDATION

Total Days spent : 41

Case No.: 612764/16 Case Id: 2408M06754 Referring Judge : Sh. Parveen Singh, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
ARUN SOOD Vs. GAJENDER SINGH

Total Days spent : 27

Total : 5

Mediator : Ms. Jagdeep Kaur, Advocate

Case No.: 1500/19 Case Id: 2408M06789 Referring Judge : Sh. Rupinder Singh Dhiman, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S HANS TARA SERVICES PVT LTD Vs. M/S ALLIANCE NIRMAAN LTD & ANR

Total Days spent : 27

Case No.: 379/23 Case Id: 2408M07176 Referring Judge : Sh. Apoorv Gupta, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM
STATE Vs. SANJAY SHARMA

Total Days spent : 13

Case No.: 904/21 Case Id: 2408M07004 Referring Judge : Ms. Reetika Jain, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:30:00 PM
STATE Vs. PAWAN NEGI

Total Days spent : 20

Total : 3

Mediator : Ms. Samta Jain, Advocate

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Case No.:	269/22	Case Id:	2408M07002	Referring Judge :	Ms. Reetika Jain, DJS	Hearing Time :	11:30:00 AM	Total Days spent :	20
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS								
STATE		Vs.	PIYUSH TIWARI						
Case No.:	14963/16	Case Id:	2408M07167	Referring Judge :	Sh. Jiten Mehra, DHJS	Hearing Time :	11:30:00 AM	Total Days spent :	13
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
KRITENDER SHARMA		Vs.	MANJU JAIN & ANR						
Case No.:	327581/16	Case Id:	2407M05864	Referring Judge :	Sh. Ram Lal Meena, DHJS	Hearing Time :	11:30:00 AM	Total Days spent :	56
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT								
TPDDL		Vs.	KIRAN						
Case No.:	172/24	Case Id:	2407M06294	Referring Judge :	Sh. Deepak Garg, DHJS	Hearing Time :	12:30:00 PM	Total Days spent :	41
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
TATA MOTORS FINANCE LTD		Vs.	RAJESH KUMAR						
Case No.:	3282/16	Case Id:	2408M06759	Referring Judge :	Ms. Divya Gupta, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	27
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
CAPITAL FIRST LTD		Vs.	VIKRAM SHIV CHARAN						
Case No.:	1341/24	Case Id:	2408M07178	Referring Judge :	Sh. Sahil Khurmi, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	13
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /								
ALASSABA		Vs.	MOHSIN KHAN						
Case No.:	410/24	Case Id:	2408M06570	Referring Judge :	Sh. Digvinay Singh, DHJS	Hearing Time :	1:00:00 PM	Total Days spent :	34
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
STATE BANK OF INDIA		Vs.	RAJESH KUMAR						
Case No.:	3356/23	Case Id:	2408M06637	Referring Judge :	Ms. Kirandeep Kaur, DJS	Hearing Time :	1:00:00 PM	Total Days spent :	34
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
M/S AGRICO ORGANCIS LTD		Vs.	MOHD MAZAMIL						
Case No.:	853/22	Case Id:	2407M06302	Referring Judge :	Sh. Sanjay Jindal, DHJS	Hearing Time :	2:30:00 PM	Total Days spent :	41
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
YOKOHAMA INDIA PVT LTD		Vs.	BALAJI TYRE PLAZA						

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Total : 9

Mediator : Ms. Sunita Jain, Advocate

Case No.: 21/24 Case Id: 2408M07108 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:00:00 PM
KAHKASHA Vs. MOHD FURQAAN
Total Days spent : 18

Case No.: 616/21 Case Id: 2408M07109 Referring Judge : Sh. Rajesh Malik, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:00:00 PM
BABY MARIYA Vs. MOHD SHAMIM & ORS
Total Days spent : 18

Total : 2

Mediator : Ms. Sushma Saran Bisht, Advocate

Case No.: 15675/17 Case Id: 2408M07166 Referring Judge : Ms. Divya Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
ICICI BANK LTD Vs. AMAN KUMAR
Total Days spent : 13

Case No.: 6776/19 Case Id: 2408M06945 Referring Judge : Sh. Rahul Verma, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
JOGINDER PAL SINGH Vs. SACHIN SURI
Total Days spent : 20

Total : 2

Mediator : Not Assigned, NIL

Case No.: 133/24 Case Id: 2409M07670 Referring Judge : Sh. Sahil Khurmi, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM
SABITA Vs. BSES YPL
Total Days spent : -1

Case No.: 474/23 Case Id: 2409M07669 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 12:00:00 PM
SUMAN & ANR Vs. MANOJ KUMAR
Total Days spent : -1

Case No.: 524/23 Case Id: 2409M07668 Referring Judge : Sh. Neeraj Sharma, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM

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NARENDER KUMAR JAIN & ORS

Vs. BSES YPL

Total Days spent : -1

Case No.: 192/23

Case Id: 2409M07672

Referring Judge :

Sh. Ram Lal Meena, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT

Hearing Time : 12:30:00 PM

STATE

Vs. SACHIN SEHGAL

Total Days spent : -1

Case No.: 707/18

Case Id: 2409M07671

Referring Judge :

Sh. Ram Lal Meena, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT

Hearing Time : 12:30:00 PM

TPDDL

Vs. KIRAN

Total Days spent : -1

Case No.: 458/22

Case Id: 2409M07674

Referring Judge :

Ms. Akansha Gautam, DJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 12:30:00 PM

STATE

Vs. SAGAR & ORS

Total Days spent : -1

Case No.: 5246/19

Case Id: 2409M07675

Referring Judge :

Ms. Karuna, DJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 12:30:00 PM

STATE

Vs. GURPREET SINGH

Total Days spent : -1

Case No.: 1091/18

Case Id: 2409M07673

Referring Judge :

Sh. Ram Lal Meena, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT

Hearing Time : 12:30:00 PM

BSES YPL

Vs. SACHIN SEHGAL

Total Days spent : -1

Case No.: 07/16

Case Id: 2409M07676

Referring Judge :

Sh. Gaurav Goyal, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 12:30:00 PM

STATE

Vs. DEVENDER SINGH

Total Days spent : -1

Case No.: 620/21

Case Id: 2409M07679

Referring Judge :

Ms. Tapasya Aggarwal, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 2:00:00 PM

DEEPA MALHOTRA

Vs. RAJENDER CHHABRA

Total Days spent : -1

Case No.: 5425/19

Case Id: 2409M07678

Referring Judge :

Ms. Reetika Jain, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:00:00 PM

KIRTI

Vs. MAHENDER @ MANISH & ORS

Total Days spent : -1

Case No.: 1145/22

Case Id: 2409M07680

Referring Judge :

Ms. Tapasya Aggarwal, DJS

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Date : 10/09/2024

Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	2:00:00 PM
RAJEDNER CHHABRA	Vs.	MUNICIPAL CORPORATION OF DELHI & ORS	Total Days spent : -1
Case No.:	782/23	Case Id:	2409M07681
Referring Judge :	Sh. Anil Chandhel, DHJS	Hearing Time :	2:00:00 PM
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR DAMAGES	Hearing Time :	2:00:00 PM
MAHFOOZ KHAN & ORS	Vs.	UDAYBIR SINGH & ORS	Total Days spent : -1
Case No.:	7262/19	Case Id:	2409M07682
Referring Judge :	Sh. Rupinder Singh Dhiman, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
M/S BHARAT CHAINS & LIFTING TRACKLES	Vs.	VIDISHA INDUSTRIES PVT LTD & ANR	Total Days spent : -1
Case No.:	886/24	Case Id:	2409M07683
Referring Judge :	Ms. Gita, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	2:00:00 PM
SHASHI BALA	Vs.	MANTEJ SINGH & ANR	Total Days spent : -1
Case No.:	507/24	Case Id:	2409M07684
Referring Judge :	Ms. Neha Paliwal, DHJS	Hearing Time :	2:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	2:00:00 PM
GAURAV ROHIRA	Vs.	KARAN KHATRI & ANR	Total Days spent : -1
Case No.:	13172/19	Case Id:	2409M07685
Referring Judge :	Sh. Arjun Kirar, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
M/S GEETIKA TRADERS	Vs.	M/S YASH CARRY BAG & ANR	Total Days spent : -1
Case No.:	392/23	Case Id:	2409M07686
Referring Judge :	Ms. Shivli Talwar, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	2:00:00 PM
ANJANA	Vs.	NAHAR SINGH & ORS	Total Days spent : -1
Case No.:	741/23	Case Id:	2409M07677
Referring Judge :	Sh. Sachin Gupta, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES	Hearing Time :	2:00:00 PM
RAM SEWAK GUPTA & ORS	Vs.	HARSHITA JHAWAR & ORS	Total Days spent : -1
Case No.:	1390/23	Case Id:	2409M07687
Referring Judge :	Ms. Neha Pandey, DJS	Hearing Time :	2:00:00 PM
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND	Hearing Time :	2:00:00 PM
RITU DEVI	Vs.	SUNIL	Total Days spent : -1
Total :			

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Mediator : Sh. Hitesh Sharma, Advocate

Case No.: 832/15 Case Id: 2409M07395 Referring Judge : Ms. Akansha Gautam, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 12:00:00 PM
STATE Vs. RAKESH & ORS
Total Days spent : 6

Case No.: 957/24 Case Id: 2408M06954 Referring Judge : Ms. Neha Pandey, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM
SUSHANT Vs. KISAN @ KISAN BERWA
Total Days spent : 20

Case No.: 3009/21 Case Id: 2408M07163 Referring Judge : Ms. Gita, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
RITIKA @ KIRAN Vs. RAJU @ RAJ & ORS
Total Days spent : 13

Case No.: 447/24 Case Id: 2408M07168 Referring Judge : Sh. Mukesh Kumar Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM
M/S MOHD AHSON INFRA PVT LTD Vs. INDUSIND BANK LTD
Total Days spent : 13

Case No.: 3084/23 Case Id: 2407M05694 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
NAVNEET GAUR Vs. KAMAL KANT NARANG
Total Days spent : 62

Case No.: 471/24 Case Id: 2408M07234 Referring Judge : Ms. Mansi Malik, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
HARISH KUMAR Vs. RAM KISHORE BADGUJAR
Total Days spent : 13

Case No.: 29/24 Case Id: 2408M07005 Referring Judge : Sh. Gopal Singh Chauhan, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
SUBHASH CHANDRA SINGHAL Vs. BHUP SINGH
Total Days spent : 20

Case No.: 712/23 Case Id: 2408M06944 Referring Judge : Sh. Bharat Aggarwal, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
KAMAL KUMARI Vs. INDIAN OVERSEAS BANK
Total Days spent : 20

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Date : 10/09/2024

Total : 8

Mediator : Sh. Rajiv Thukral, Advocate

Case No.: 423/22 Case Id: 2408M06840 Referring Judge : Ms. Sayesha Chadha, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM
STATE Vs. RAHUL NARANG
Total Days spent : 27

Case No.: 557/24 Case Id: 2409M07494 Referring Judge : Sh. Sahil Khurmi, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
ABBAS RAZA Vs. BSES YPL
Total Days spent : 6

Case No.: 205/20 Case Id: 2408M07175 Referring Judge : Sh. Kapil Gupta, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 3:00:00 PM
ARUN AGGARWALA Vs. M/S SK TRADING
Total Days spent : 13

Total : 3

Mediator : Sh. Ramesh Sethi, Advocate

Case No.: 627/21 Case Id: 2405M04916 Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM
BSES RPL Vs. RUKSANA
Total Days spent : 102

Case No.: 619/24 Case Id: 2407M06362 Referring Judge : Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:00:00 PM
PRADEEP Vs. ABHISHEK & ORS
Total Days spent : 41

Case No.: 261/23 Case Id: 2408M06842 Referring Judge : Sh. Digvinay Singh, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
AAKANSHA EDUCATIONAL SERVICES LTD Vs. RAJ KALARA & ANR
Total Days spent : 27

Case No.: 618/24 Case Id: 2407M06361 Referring Judge : Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:00:00 PM
POOJA RANI Vs. ABHISIHEK & ORS
Total Days spent : 41

Case No.: 8648/19 Case Id: 2408M07182 Referring Judge : Sh. Arjun Kirar, DJS

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Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:00:00 PM				
M/S POOJA 909	Vs. M/S ROHIT & SONS	Total Days spent :	13				
Case No.:	646/24	Case Id:	2408M06632	Referring Judge :	Sh. Ajay Pandey, DHJS	Hearing Time :	12:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	HERO INVESCORP PVT LTD	Vs. ASHOK KUMAR	Total Days spent :	34		
Case No.:	986/24	Case Id:	2408M07016	Referring Judge :	Ms. Kirandeep Kaur, DJS	Hearing Time :	12:30:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	M/S SWH INDIA PVT LTD	Vs. MAMTA DEVI	Total Days spent :	20		
Case No.:	288/24	Case Id:	2408M06553	Referring Judge :	Sh. Digvinay Singh, DHJS	Hearing Time :	2:30:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	STATE BANK OF INDIA	Vs. BIJENDER	Total Days spent :	34		
Total :	8						

Mediator : Sh. Sanjay Aggarwal, Advocate

Case No.:	192/23	Case Id:	2407M06291	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS	Hearing Time :	10:30:00 AM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	KUSUM	Vs. NISHI AHLAWAT & ANR	Total Days spent :	41		
Case No.:	6/24	Case Id:	2409M07397	Referring Judge :	Ms. Aneez Bishnoi, DJS	Hearing Time :	10:30:00 AM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	LALITA	Vs. NARESH & ORS	Total Days spent :	6		
Case No.:	13838/16	Case Id:	2408M07231	Referring Judge :	Ms. Monika Saroha, DJS	Hearing Time :	11:30:00 AM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	SAT PAUL KANWAL	Vs. SUDHIR KANWAL	Total Days spent :	13		
Case No.:	33/23	Case Id:	2407M05699	Referring Judge :	Sh. Raj Kumar, DHJS	Hearing Time :	11:30:00 AM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	MANJU JAIN	Vs. KRITENDER SHARMA	Total Days spent :	62		
Case No.:	103/24	Case Id:	2408M07194	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS		

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Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	12:30:00 PM
M/S LUXOTTICA GROUP SA	Vs. AMIT KUMAR	Total Days spent :	13
Case No.: 11/24	Case Id: 2407M06349	Referring Judge :	Ms. Kirandeep Kaur, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
M/S SUMITOMO CHEMICAL INDIA LTD	Vs. M/S BANSAL TRADERS & ORS	Total Days spent :	41
Case No.: 2053/23	Case Id: 2408M07236	Referring Judge :	Sh. Umang Joshi, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	2:00:00 PM
RAJNI DEVI	Vs. LATA	Total Days spent :	13
Case No.: 25/24	Case Id: 2408M06930	Referring Judge :	Sh. Sachin Gupta, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES	Hearing Time :	2:00:00 PM
RAVI KUMAR	Vs. MOHD AFLAK	Total Days spent :	20
Case No.: 820/23	Case Id: 2407M05682	Referring Judge :	Ms. Reetika Jain, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	3:00:00 PM
SANDHYA KASHYAP	Vs. VIKAS KASHYAP & ORS	Total Days spent :	62
Total :	9		

Mediator : Sh. Taruna Kant Samantray, Advocate

Case No.: 1847/23	Case Id: 2407M05764	Referring Judge :	Ms. Gita, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	11:30:00 AM
MAMTA BUDGUJAR	Vs. VISHAL BUDGUJAR & ORS	Total Days spent :	62
Case No.: 11219/19	Case Id: 2406M05192	Referring Judge :	Sh. Kautuk, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	11:30:00 AM
RAVINDER KUMAR	Vs. SHIV RAJ	Total Days spent :	97
Case No.: 1239/19	Case Id: 2406M05191	Referring Judge :	Sh. Kautuk, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	11:30:00 AM
RAVINDER KUMAR	Vs. SHIV RAJ	Total Days spent :	97
Case No.: 1711/19	Case Id: 2408M06946	Referring Judge :	Ms. Neha Goel, DJS

Cause List for Mediation Centre

Date : 10/09/2024

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time : 12:00:00 PM	
SUDEEP DUTTA	Vs. RAJ PAL	
	Total Days spent : 20	
Case No.: 1552/23	Case Id: 2405M04649	Referring Judge : Sh. Sahil Gupta, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time : 12:30:00 PM	
CESTA SHIPPING PVT LTD	Vs. M/S K L ASSOCIATES	
	Total Days spent : 111	
Case No.: 887/23	Case Id: 2403M02546	Referring Judge : Sh. Rahul Verma, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time : 12:30:00 PM	
MUKESH GUPTA & ORS	Vs. DEEPAK GUPTA	
	Total Days spent : 174	
Case No.: 1159/24	Case Id: 2408M06940	Referring Judge : Dr. Neha Kheria, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time : 12:30:00 PM	
SUMBUL HUDA	Vs. MOHD ADNAN	
	Total Days spent : 20	
Case No.: 1553/23	Case Id: 2405M04642	Referring Judge : Sh. Sahil Gupta, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time : 12:30:00 PM	
M/S CESTA SHIPPING PVT LTD	Vs. M/S RGM OVERSEAS & ORS	
	Total Days spent : 111	
Case No.: 2304/19	Case Id: 2404M03386	Referring Judge : Sh. Sahil Khurmi, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time : 2:30:00 PM	
AMAN GAMBHIR	Vs. ANIL GAMBHIR	
	Total Days spent : 146	
Case No.: 9183/16	Case Id: 2408M06634	Referring Judge : Sh. Anil Chandhel, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT	Hearing Time : 2:30:00 PM	
KANHAIYA LAL	Vs. TARVINDER DHAWAN	
	Total Days spent : 34	
Case No.: 847/21	Case Id: 2408M06958	Referring Judge : Ms. Payal Singhal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time : 2:30:00 PM	
STATE	Vs. VIPIN & ANR	
	Total Days spent : 20	
Case No.: 10645/19	Case Id: 2408M07243	Referring Judge : Ms. Divya Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time : 2:30:00 PM	
HPL ELECTRIC & POWER LTD	Vs. RAMESH KUMAR PAREEK	
	Total Days spent : 13	

Cause List for Mediation Centre

Date : 10/09/2024

Case No.: 321/17 Case Id: 2408M07022 Referring Judge : Ms. Payal Singhal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:30:00 PM
STATE Vs. KULDEEP
Total Days spent : 20
Total : 13

Mediator : Sh. Tejvir Singh Dua, Advocate

Case No.: 10263/16 Case Id: 2406M05112 Referring Judge : Sh. Anil Chandhel, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM
SANTOSH GANDHI Vs. B R MALHOTRA
Total Days spent : 97

Case No.: 684/24 Case Id: 2408M07244 Referring Judge : Ms. Manya, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 PM
CHANDNI QUTBUDDIN Vs. MOHD HAIDER & ORS
Total Days spent : 13

Case No.: 157/22 Case Id: 2408M06563 Referring Judge : Sh. Vaibhav Chaurasia, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
KAUSHAL KUMAR PRASAD & ANR Vs. MAKE MY TRIP INDIA PVT LTD
Total Days spent : 34

Case No.: 3351/23 Case Id: 2408M07014 Referring Judge : Ms. Kirandeep Kaur, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
INDERPAL Vs. SAMINDER SINGH BHURJI
Total Days spent : 20

Case No.: 3344/23 Case Id: 2408M07015 Referring Judge : Ms. Kirandeep Kaur, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
INDERPAL Vs. SONIA
Total Days spent : 20

Case No.: 618/17 Case Id: 2408M06424 Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 2:30:00 PM
BSES YPL Vs. MOHD MURTUZA & ANR
Total Days spent : 39

Total : 6

Mediator : Sh. V.K. Malhotra, Advocate

Case No.: 2256/19 Case Id: 2408M06554 Referring Judge : Sh. Nikhil Chopra, DHJS

Cause List for Mediation Centre

Date : 10/09/2024

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time : 11:00:00 AM
ICICI BANK LTD	Vs. MILAN KUMAR YADAV & ANR
	Total Days spent : 34
Case No.: 955/19 Case Id: 2408M06960	Referring Judge : Dr. Neha Kheria, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time : 12:00:00 PM
HARJEET KAUR	Vs. HUNNY KUMAR & ORS
	Total Days spent : 20
Case No.: 441/22 Case Id: 2409M07504	Referring Judge : Ms. Alka Singh, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS	Hearing Time : 12:00:00 PM
STATE	Vs. MIRA & ORS
	Total Days spent : 6
Case No.: 539401/16 Case Id: 2404M03824	Referring Judge : Ms. Divya Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time : 12:00:00 PM
DUGAR MARKETING PVT LTD	Vs. SAKHA ENGINEERS PVT LTD & ORS
	Total Days spent : 132
Case No.: 512/21 Case Id: 2408M06953	Referring Judge : Ms. Payal Singhal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time : 12:00:00 PM
STATE	Vs. REENA
	Total Days spent : 20
Case No.: 1260/23 Case Id: 2407M05668	Referring Judge : Sh. Parveen Singh, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT	Hearing Time : 2:00:00 PM
GOVIND SINGH	Vs. KOTAK MAHINDRA PRIME LTD
	Total Days spent : 62
Case No.: 951/24 Case Id: 2408M06849	Referring Judge : Sh. Ajeet Narayan, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Hearing Time : 2:00:00 PM
SHOBHA KOHLI & ORS	Vs. MUKESH GOYAL
	Total Days spent : 27
Case No.: 2507/22 Case Id: 2408M07229	Referring Judge : Ms. Gita, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time : 2:00:00 PM
SHARDA	Vs. RAJBIR SINGH CHAUHAN & ORS
	Total Days spent : 13
Case No.: 394/21 Case Id: 2408M07010	Referring Judge : Ms. Akansha Gautam, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time : 2:00:00 PM
JASWANT	Vs. HARSH
	Total Days spent : 20

Cause List for Mediation Centre

Date : 10/09/2024

Case No.: 244/21 Case Id: 2408M07011 Referring Judge : Ms. Akansha Gautam, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
JASWANT Vs. HARSH
Total Days spent : 20
Total : 10

Mediator : Sh. Vinod Gaur, Advocate

Case No.: 1305/23 Case Id: 2407M06064 Referring Judge : Ms. Reetika Jain, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 10:00:00 AM
NISHA GOSWAMI Vs. DHIRAJ GSOWAMI & ORS
Total Days spent : 48

Case No.: 330/24 Case Id: 2408M06784 Referring Judge : Sh. Harjeet Singh Jaspal, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 11:00:00 AM
ARPIT KEYAL Vs. MANOJ KUMAR
Total Days spent : 27

Case No.: 106/14 Case Id: 2405M04841 Referring Judge : Ms. Tista Shah, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 11:00:00 AM
DIN DAYAL & ORS Vs. VIMLA & ANR
Total Days spent : 104

Case No.: 77708/16 Case Id: 2405M04842 Referring Judge : Ms. Tista Shah, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 11:00:00 AM
DIN DAYAL & ORS Vs. MOOL CHAND & ORS
Total Days spent : 104

Case No.: 77781/16 Case Id: 2407M05760 Referring Judge : Ms. Tista Shah, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 11:00:00 AM
DIN DAYAL & ORS Vs. SURESH & ORS
Total Days spent : 62

Case No.: 659/23 Case Id: 2407M05950 Referring Judge : Sh. S.K. Aggarwal, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 12:00:00 PM
KOMAL PRASAD Vs. KAVITA
Total Days spent : 55

Case No.: 1398/23 Case Id: 2408M06845 Referring Judge : Sh. Kautuk, DJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:30:00 PM
RAJESH KUMAR MISHRA Vs. SUMAN MISHRA
Total Days spent : 27

Cause List for Mediation Centre

Date : 10/09/2024

Case No.: 3535/23	Case Id: 2409M07423	Referring Judge : Sh. Karanbir Singh, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:30:00 PM	
M/S SV ENTERPRISES PVT LTD	Vs.	M/S SAJM INDUSTRIES PVT LTD & ANR	
		Total Days spent :	6
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Case No.: 3534/23	Case Id: 2409M07422	Referring Judge : Sh. Karanbir Singh, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:30:00 PM	
M/S SV ENTERPRISES PVT LTD	Vs.	M/S SAJM INDUSTRIES PVT LTD	
		Total Days spent :	6
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Case No.: 3511/23	Case Id: 2409M07421	Referring Judge : Sh. Karanbir Singh, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:30:00 PM	
M/S SV ENTERPRISES PVT LTD	Vs.	M/S SAJM INDUSTRIES PVT LTD & ANR	
		Total Days spent :	6
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Case No.: 3510/23	Case Id: 2409M07420	Referring Judge : Sh. Karanbir Singh, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:30:00 PM	
M/S SV ENTERPRISES PVT LTD	Vs.	M/S SAJM INDUSTRIES PVT LTD & ANR	
		Total Days spent :	6
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Case No.: 3509/23	Case Id: 2409M07419	Referring Judge : Sh. Karanbir Singh, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:30:00 PM	
M/S SV ENTERPRISES PVT LTD	Vs.	M/S SAJM INDUSTRIES PVT LTD & ANR	
		Total Days spent :	6
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Total : 12			

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